## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 533/(MAH)/2017

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

SudeepMahendra Shah & Manjula Mahendra Shah

V/s.

Cornelain Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

25 Hulg'shal Adr to Pethonea

116 Law chanter of

Siddhown Musula

Dr. Drepti Muharh Adv. for Raspondents

Taptinhester

## **ORDER**

## T.C.P. No. 533/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Counsel of both the sides are present.
- Seeking a short adjournment. Adjourned to 11.01.2018.

Sd/-

11.12.2017

**BHASKARÀ PANTULA MOHAN** 

Aah

Member (Judicial)